

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 2496
(To be answered on the 5th March 2020)**

SHARE HOLDING PATTERN IN AIRPORT

2496. DR. K. JAYAKUMAR

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether there is a share holding pattern at the airports, managed by GMR Group in India and if so, the details thereof along with the list of such airports in the country;
- (b) whether any airlines operating in India holds share in the above airports;
- (c) if so, the maximum percentage of shares these airlines are allowed to hold in airports managed by GMR Group in India; and
- (d) whether there is any limit in holding of shares in the GMR managed airports by airline owners and if so, the rationale for such a limit?

ANSWER

Minister of State (IC) in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)

(Shri Hardeep Singh Puri)

-
- (a) GMR Group operates three airports in the country at present. The details of which alongwith shareholding pattern are as under :-
- (i) Indira Gandhi International Airport (IGIA), New Delhi -
GMR Airport Ltd. - 64%
Fraport AG - 10%
AAI - 26%.
- (ii) Rajiv Gandhi International Airport (RGIA), Hyderabad -
GMR Airports Ltd. - 63%
Government of Telangana - 13%
AAI- 13%
Malaysia Airports Holdings Berhad - 11%
- (iii) Mopa International Airport, Goa -
GMR Airports Ltd. (GAL) - 99.99%
Government of Goa (GoG) - 0.01% (1 equity share in the form of Golden share).

(b) No, sir.

(c) & (d) The details of limit in holding of shares in GMR Group managed airports by airline owners are as under:-

(i) IGI Airport, Delhi:- As per Clause 2.5 (l)(ii) of Operation, Management and Development Agreement (OMDA) entered into between Airports Authority of India and GMR Airports Ltd. in 2006, at no point during the term of the Agreement shall the aggregate shareholding of Scheduled Airlines and their respective Group Entities exceed ten (10) percent of the total issued and paid up capital of the Joint Venture Company (JVC).

(ii) Mopa Airport, Goa:- Upto 26% of the total equity ownership and without Board representation (Concession Agreement signed in 2016 between State Government of Goa and GMR Airports Ltd.).

(iii) RGI Airport, Hyderabad:- No limit on equity participation by Airline operator (Concession Agreement signed in 2004 between Govt. of India and GMR Airports Ltd)

Generally, the limits for equity participation in airports by the airline operators are put in place to avoid monopoly and conflict of interest and it vary from airport to airport depending upon the requirements at the time of signing of Concession Agreements.
